

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF STAKEHOLDERS OF
TURNING POINT ESTATE PRIVATE LIMITED**

Sr.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	TURNING POINT ESTATE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	25/07/2006
3.	Authority under which corporate debtor is incorporated /registered	Incorporated under the Companies Act 1956 and registered with Ministry of Corporate Affairs RoC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70100MH2006PTC184784
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office as per RoC records: Shop No. 118, 1st Floor V Mall, Thakur Complex Kandivali East Mumbai – 400101 Address where books of accounts and papers are maintained (Principal Office Address): 6th Floor "Treasure Island" 11, Tukoganj Main Road Indore 452001 MP
6.	Date of closure of Insolvency Resolution Process	08/02/2023
7.	Liquidation commencement date of corporate debtor	09/02/2023 (Liquidation Order pronounced, uploaded dated 09/02/2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Namrata Amol Randeri IBBI/IPA-001/IP-P01585/2019-2020/12495
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 215, Laxmi Plaza, Laxmi Industrial Estate, New Link Road, Andheri West, Mumbai - 400053 Email: namrataranderi@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: BKC Centre, 31-E, Laxmi Indl. Estate, New Link Road, Andheri (W), Mumbai - 400053 Email: turningpoint.bkc@gmail.com
11.	Last date for submission of claims	11/03/2023

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered liquidation of the TURNING POINT ESTATE PRIVATE LIMITED vide order dated 09.02.2023.

The stakeholders of TURNING POINT ESTATE PRIVATE LIMITED are hereby called upon to submit their claim with proof on or before 11/03/2023, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 11/02/2023

Place: Mumbai

SD/-

Namrata Amol Randeri

(Liquidator of Turning Point Estate Private Limited)

